

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 198 of 2013 &
IA No. 275 of 2013**

Dated : 23rd August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

K.K.K. Hydro Power Ltd.Appellant(s)

Versus

**Himachal Pradesh Elec. Reg. Commission & Ors. ...Respondent(s)
Anr.**

Counsel for the Appellant (s): Mr. R.K. Mehta
Mr. Antaryami Upadhyay

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 275 of 2013 (Appl. for stay) returnable on 02.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

In view of the urgency, post the I.A. No. 275 of 2013 (Appl. for stay) for hearing on **02.09.2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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